GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO.1791 TO BE ANSWERED ON 08.12.2021

FREIGHT TERMINAL

1791. SHRI MOHANBHAI KALYANJI KUNDARIYA: SHRI DIPSINH SHANKARSINH RATHOD:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government is aware that more than 1000 containers are plying each way vice versa from Morbi to Mundra Port every day for exports;
- (b) if so, whether the Government is keen to develop Freight Terminal or invite private players to develop Private Freight Terminal (PFT) along with Integrated Container Depot (ICD) at Morbi;
- (c) if so, the steps taken by the Government in this regard; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) & (b) Morbi area is a business hub for ceramic industry and lots of container movement is taking place for export. Presently, Maliya Miyana station at a distance of 51.77 Km from Morbi station is having a Private

Freight Terminal (PFT). Also, Maliya Miyana railway station and Morbi railway station both are having Goods sheds.

There is no proposal lying with Railway from private players for developing Private Freight Terminal (PFT) at Morbi.

However, Inter-Ministerial Committee (IMC) in its meeting held on 12.10.2021 has accorded approval for issuance of Letter of Intent (LOI) to M/s Navkar Corporation Ltd. for setting up of Inland Container Depot (ICD) at Manaba, Distt. Morbi, Gujarat taking off from Wadharva railway station.

(c) To attract this traffic from Road to Rail, lump sum rate for Round Trip movement of container traffic ex Maliya Miyana, M/s Arya Ocean Logistics Park Pvt. Ltd. PFT served by Maliya Miyana and Morbi to Mundra Port under section 30 of the Railways Act 1989 has been sanctioned vide ARN No.123 (Goods) of 2021 dated 04.10.2021.

Traffic facility work (under PH-16) of developing one additional new loop line no. 4 for loading/ Unloading containers by Machine in Morbi station at a cost of ₹4.89 crore has been sanctioned in the year 2020-21. The work is under progress.

(d) Does not arise.
